

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 214 of 2015**

**Dated: 13<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**West Bengal State Electricity Transmission Co. Ltd. ...Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri  
Mr. Avijeet Lala  
Mr. Anand K. Shrivastava

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for WBERC

**ORDER**

Issue notice. Mr. C.K. Rai takes notice on behalf of the Respondent. **Admit.**

List the matter on **22.12.2015**. In the meantime, learned counsel for the Respondent may file reply on or before 16.11.2015 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 07.12.2015 after serving copy on the other side.

**(I.J. Kapoor )  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**